

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF FEBRUARY, 2024

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 29.02.2024

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 29.02.2024</i>
CIVIL	16916	389	1074	16231
CRIMINAL	0	0	0	0
TOTAL	16916	389	1074	16231

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 29.02.2024</i>
CIVIL	155950	5296	3777	157469
CRIMINAL	32962	1785	2257	32490
TOTAL	188912	7081	6034	189959